

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 15
IA Nos.158/2020, 113/2021 in
CP (IB) No.20/BB/2017

IN THE MATTER OF:

M/s. Aegan Industries Pvt. Ltd. ... Petitioner
Vs. ... Respondent

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 16.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

The Liquidator : Shri Ravindra Beleyur
For the Liquidator : Shri Ullasa B.C., PCS, Shri Ashwin R.A., Adv.
For the Respondents : Shri Gokul R., Adv.

ORDER

1. Heard the Ld. Counsels for the Parties.
2. It is stated that pleadings are complete in IA Nos.158/2020 and 113/2021.
3. List the matter on **21.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna